

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 01-07-2024 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --
PETITION NUMBER : CP/CA/16/2024
NAME OF THE PETITIONER : S P Arunkumar & Anr
NAME OF THE RESPONDENT(S) : Mira Alloy Steels Pvt Ltd & 5 Ors
UNDER SECTION : Sec 213 & 447 Of CA, 2013

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

IN THE MATTER OF : **Mira Alloy Steels Pvt Ltd**

PETITION NUMBER : **CP/764/CHE/2020**

APPLICATION NUMBER : **a) CP(CA)/86(CHE)/2024
b) IA(CA)/40/2024
c) IA(CA)/30/2024**

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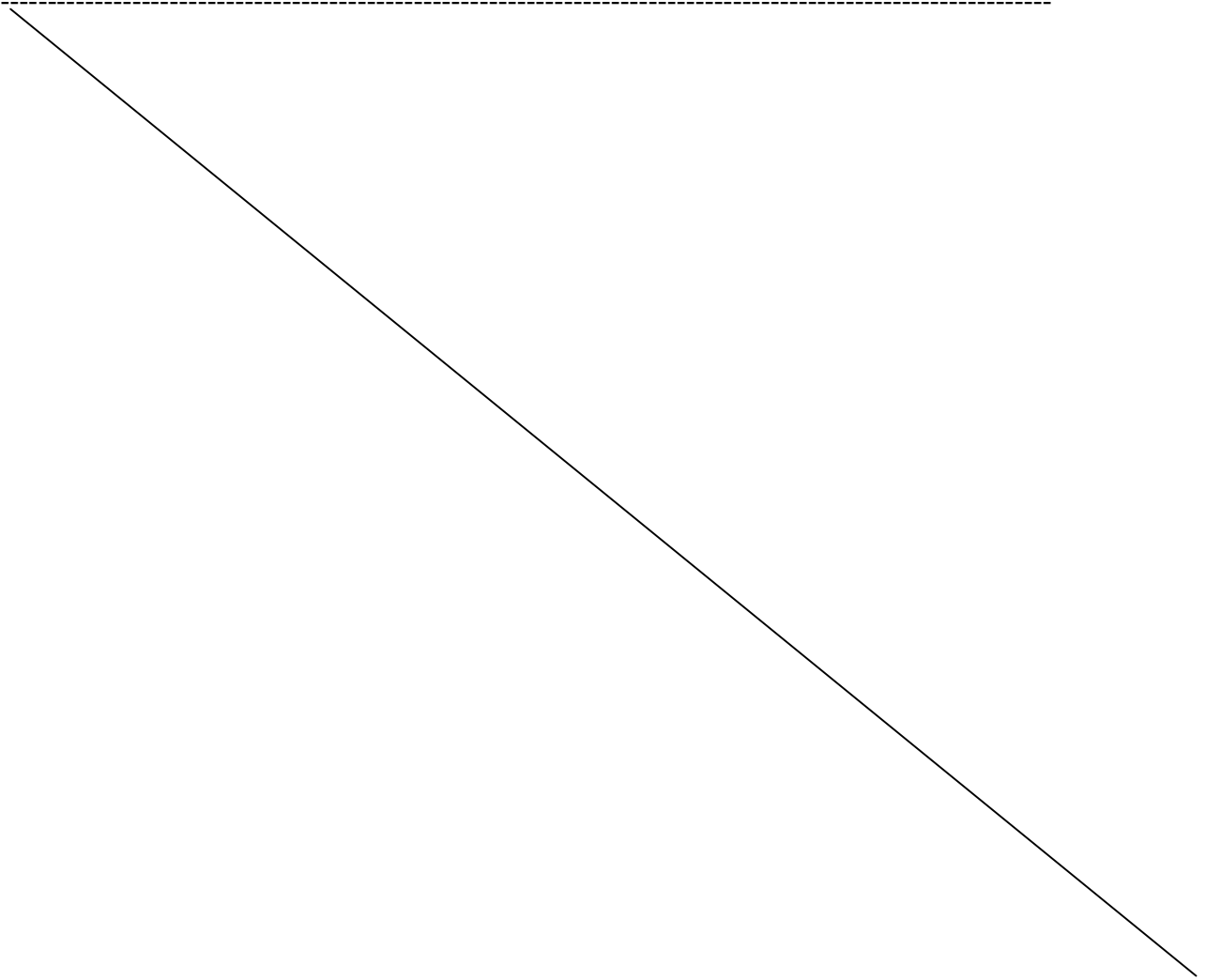
APPLICATION NUMBER : IA(CA)/31/2024

PETITION NUMBER : CP/84/2022

NAME OF THE APPLICANT : S P Arunkumar & Anr

NAME OF THE RESPONDENT(S) : Mira Alloy Steels Pvt Ltd & 5 Ors

UNDER SECTION : Sec 242(4) of CA, 2013



301. CP/CA/16/2024

302.a. CP(CA)/86(CHE)/2024 IN CP/764/CHE/2020

302.b. IA(CA)/40/2024 IN CP/764/CHE/2020

302.c. IA(CA)/30/2024 IN CP/764/CHE/2020

303. IA(CA)/31/2024 IN CP/84/2022

ORDER

Ld. Counsel Mr. R. Vidhya Shankar for the Applicant. Ld. Counsel Mr. Mohamed Wasif Khan for the Respondent.

Rejoinder has been served.

Counsel for the Respondent sought adjournment as the Sr. Counsel is held up. This is the 2nd time adjournment is granted to the Respondent and no further adjournments will be granted.

Post the matters for **physical hearing on 07.08.2024.**

Sd/-

**RAVICHANDRAN RAMASAMY
Member (Technical)**

Sd/-

**JYOTI KUMAR TRIPATHI
Member (Judicial)**

phk